Statement on AIDS in India

485. SHRI INDER KUMAR GUJRAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that according to an announcement made by Prof. Rager Short of Monash Unviersity, Melbourna in the Conference titled Australian Foreign Ecologically Sustainable Population, India will be worst affected AIDS region in five years time;

(b) whether Government have examined the basis of the aforesaid statement made by Prof. Short; and

(c) the steps Government are contemplating to meet the explosion likely to be caused in the field of AIDS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) and (b) A news item to this effect has appeared in the Pioneer, New Delhi, dated March 5, 1995. The Statement attributed to Prof. Rager Short could at best, be his assumption.

(c) In order to prevent and control the spread of HIV/AIDS in India a comprehensive programme is currently under implementation as a centrally sponsored scheme throughout the country. The strategies of the programme consist of generation of awareness amongst high risk behaviour groups and general public about HIV/ AIDs, control of Sexually Transmitted Diseases, Blood Safety and rational use of blood, better survellance; and diagnosis and Clinical Management of HIV/AIDS cases.

ग्रामीण क्षेत्रों में खादी तथा ग्रामोद्योग आयोग द्वारा रोजगार उपलब्ध कराया जाना

486. **श्री राम जेठमलानी:**
श्रीमती सुषमा स्वराज:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि ग्रामीण क्षेत्रों के 1,25,000 व्यक्तियों को रोजगार उपलब्ध कराने हेतु खादी ग्रामोद्योग आयोग ने देश में 125 ब्लाकों की पहचान की है;

(ख) यदि हां, तो प्रत्येक राज्य में ऐसे कितने ब्लाक हैं और ऐसे ब्लाकों की पहचान हेतु क्या मानदंड निर्धारित किये गये थे;

(ग) क्या रोजगार उपलब्ध कराने हेतु शुरू किये जा रहे कार्यक्रम को पूरा करने के लिए कोई समय-सीमा निर्धारित की गई है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस कार्यक्रम के कार्यान्वयन पर कुल कितनी धनराशि व्यय किये जाने का विचार है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (ग्रामीण रोजगार और गरीबी उपशमन विभाग) (श्री विलास मुत्तेमवार): (क) जी हां।

(ख) देशभर में चुने गए खण्डों की राज्यवार संख्या विवरण में संलग्न संख्या है। **(नीचे देखिए)** खण्डों की चुनते समय संशोधित सार्वजनिक वितरण प्रणाली के अंतर्गत आने वाले पिछड़े खण्डों की प्राथमिकता दी गयी है।

(ग) जी हां

(घ) इस कार्यक्रम के लिए निर्धारित समय-सीमा 1994-95 से तीन वर्षों के लिए है। प्रति खण्ड 3.00 करोड़ रुपये के अनुमोदित निवेश की आवश्यकता है, जिसे खादी तथा ग्रामोद्योग आयोग, जिला ग्रामीण विकास एजेंसी एवं वित्तीय संस्थाओं के बजटीय समर्थन से पूरा किया जाना है।

विवरण

खादी ग्रामोद्योग आयोग द्वारा रोजगार उपलब्ध कराने के लिए चुने गए ब्लाकों की राज्य-वार संख्या

क्रमांक	राज्य/संघशासित क्षेत्र	चुने गए खण्डों की संख्या
1.	आंध्र प्रदेश	10
2.	असम	5
3.	अरूणाचल प्रदेश	1
4.	बिहार (पटना)	11
5.	गुजरात	6

क्रमांक	राज्य/संघशासित क्षेत्र	चुने गए खण्डों की संख्या
6.	हरियाणा	3
7.	हिमाचल रदेश	2
8.	जम्मू व कश्मीर	1
9.	कर्नाटक	6
10.	केरल	4
11.	महाराष्ट्र	9
12.	मध्य प्रदेश	15
13.	मिजोरम	1
14.	नागालैंड	1
15.	राजस्थान	8
16.	तमिलनाडु	5
17.	उत्तर प्रदेश	11
18.	पंजाब	1
19.	उड़ीसा	9
20.	त्रिपुरा	1
21.	पश्चिम बंगाल	9
22.	मेघालय	1
23.	लक्षद्वीप	1
24.	गोआ	1
25.	मणिपुर	2
26.	अंडमान व निकोबार	1
		125

Cancellation of the Licence of Indian Red Cross Society

487. SHRI V. HANUMANTHA RAO:
SHRI SANJAY DALMIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Red Cross Society has been directed to shut its blood bank and also its licence has been cancelled; and

(b) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) The Licence of Indian Red Cross Society, 143-S.B. Road, Bombay was cancelled with effect from 11th July, 1995.

(b) The said blood bank did not comply with the provisions of Schedule "F" Part-XII(b) to the Drugs and Cosmetics Rules, in as much as—

1. Records and Registers were not maintained as per law;
2. The change of technical staff was not informed to the licensing authority as per terms and conditions of the licence;
3. The blood bank has not been provided . certain essential equipments;
4. Proper testing was not carried out.

Royalty Earnings Paid to Scientists

488. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINISTER be pleased to state:

(a) the royalty earnings paid to scientists under policy changes made by CSIR; and

(b) the other incentives given to scientists?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) The information is being collected and will be laid on the Table of the House.

(b) The incentives given to scientists are as follows:—

(i) earnings from licensing of intellectual property is now shared with the staff;

(ii) the fee portion or net surplus arising from R&D contracts and S&T services is shared with the staff;

(iii) the ceiling on the maximum amount of honorarium receivable